

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 18.01.2019

**ORDER NO. 14 OF 2019**

Hon'ble President is pleased to modify the roster order no. 273 of 2018 for **CESTAT, New Delhi** as follows:

On **18.01.2019** and **21.01.2019** Hon'ble Mr. Justice Dilip Gupta, President will do Chamber and Administrative work.

By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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**Registrar**